

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Or. dt. 11.7.03

Copies of judgements handed over to the counsels concerned vide note in OA 1046/02

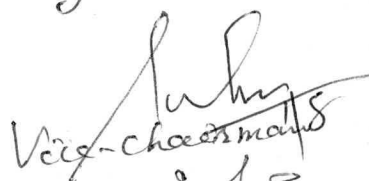

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OA. Nos. 1025, 1046, 1047, 1048 & 1049/2002

Order dated 11.7.03

Common order in all the above mentioned OAs pronounced. ~~as per orders~~ for the reasons recorded separately; all the five OAs are rejected. No costs.


Vice-Chairman

Member (D)